

ITEM NO.13

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 19939/2017

AZAD SINGH & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(ONLY SLP(C) Nos. 3004-3006/2024 AND SLP(C) Nos. 3948-3949 of 2024
LISTED UNDER THIS ITEM)

WITH

SLP(C) No. 3948-3949/2024 (XI)

SLP(C) No. 3004-3006/2024 (XI)

Date : 02-08-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. C Raghavendren, Adv.
Mr. M. A. Chinnasamy, AOR

Ms. Preeti Singh, AOR
Mr. Gagan Deep Sharma, Adv.
Mr. Sunklan Porwal, Adv.
Mr. Veerendra Kumar, Adv.
Mr. Raj Kishor Choudhary, AOR

For Respondent(s)

Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamendra Mishra, AOR
Ms. Sakshi Kakkar, AOR

Mr. Praveen Kumar Singh, Adv.
Mr. Gunnam Venkateswara Rao, AOR
Mr. C.Sanal Nambiar, Adv.
Mr. Shradha Maheshwari, Adv.
Ms. Ishita Goel, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 3948-3949/2024

Respondent No.6 in SLP(C) No.3948-49/2024 has been

Contd...

deleted vide Hon'ble Judge in Chambers' order dt. 12.3.2024.

Common respondent Nos.1 to 3 are granted four weeks' time for filing counter affidavit.

Common respondent Nos.4 & 5 have filed counter affidavit.

List again on 20.09.2024.

SLP(C) No. 3004-3006/2024

Common respondent No.2 in SLP(C) No.3004-05/2024 has been deleted vide Hon'ble Judge in Chambers' order dt. 12.3.2024.

Common respondent No.4 in SLP(C) No.3004-05/2024, common respondent No.5 in SLP(C) No.3004-06/2024 and respondent No.4 in SLP(C) No.3006/2024 have filed counter affidavit.

Common respondent No.1 in SLP(C) No.3004-06/2024, common respondent No.3 in SLP(C) No.3004-05/2024, common respondent No.6 in SLP(C) No.3004-05/2024, and Common respondent No.3 in SLP(C) No.3006/2024, are granted four weeks' time, as last opportunity, for filing counter affidavit.

At the end of the period aforesaid, whether counter affidavit is filed or not, Registry to process the matter for listing before the Hon'ble Court, as per rules.

SUJATA SINGH
Registrar

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